

NOTIFICATION HC.VII-48/2018/2612/A dated 05.05.2018

The Gauhati High Court has been pleased to attach the following staff of the Subordinate Judiciary to the Principal Seat of the Gauhati High Court for a period of 2 (two) months w.e.f. 10.05.2018:

- 1. Shri Rantu Baishya, Computer Operator, Family Court No. 3, Kamrup (M), Guwahati.
- 2. Shri Nazrul Islam Bora, Computer Operator, Industrial Tribunal, Kamrup (M), Guwahati.
- 3. Shri Tanmoy Chakraborty, Computer Operator, Designated Court, Kamrup (M), Guwahati.
- 4. Shri Dhiren Bordoloi, Computer Operator, Labour Court, Kamrup (M), Guwahati.

The above-mentioned staff are directed to report to the undersigned positively on 10.05.2018 at 10:00 a.m. They will continue to draw their pay and other allowances from their parent departments.

> By Order, Sd/- M.K. Kalita

REGISTRAR (VIGILANCE) Memo No. HC.VII-48/2018/2613-2621/A dated 05.05.2018

Copy to:

1. The Registrar General/ Registrar (Judicial)/ Registrar (Admn.)/ Regsistrar (Estt.), Gauhati High Court, Guwahati. 2. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati

High Court, Guwahati.

3. The Principal Judge, Family Court No. 1, Kamrup (M), Guwahati. (She is requested to direct the concerned staff of her establishment to report to the undersigned positively on 10.05.2018 at 10:00 a.m.)

4. The Presiding Officer, Industrial Tribunal & Labour Court, Kamrup (M), Guwahati. (He is requested to direct the concerned staff of his establishment to report to the undersigned positively on 10.05.2018 at 10:00 a.m.)

5. The Judge, Designated Court, Kamrup (M), Guwahati. (He is requested to direct the concerned staff of his establishment to report to the undersigned positively on 10.05.2018 at 10:00 a.m.)

6. The Joint Registrar (Recruitment), Gauhati High Court, Guwahati.

7. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Gauhati High Court website.

8. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.